

Legal age for marriage

1420. SHRI SUSHIL KUMAR GUPTA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is reconsidering the legal marriage age for women, which currently stands at 18;

(b) if so, the details in this regard;

(c) if not, whether Government would review the legal marriage age for women in the near future; and

(d) the main recommendations of the Task-Force set up by the Ministry to examine issues such as age of motherhood among girls, and the correlation between age of marriage and Maternal Mortality Ratio (MMR)?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) A Task Force has been constituted to examine the correlation of age of marriage and motherhood with (i) health, medical well-being and nutritional status of mother and neonate/infant/child, during pregnancy, birth and thereafter, (ii) key parameters like Infant Mortality Rate (IMR), Maternal Mortality Rate (MMR), Total Fertility Rate (TFR), Sex Ratio at Birth (SRB), Child Sex Ratio (CSR) etc. and (iii) any other relevant points pertaining to health and nutrition in this context.

The report of the Task Force has not been received by the Government.

National Nutrition Mission

1421. SHRI PARIMAL NATHWANI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the activities undertaken by the National Nutrition Mission since it was set up in 2017;

(b) the budget allocated and utilized for the National Nutrition Mission during the last three years;

(c) whether funds under this mission was distributed to State Governments over these years; and

(d) if so, the details thereof, State-wise?